

In the National Company Law Tribunal,
Bengaluru, Special Bench

C.P. (IB)/181(BB)2020
Court No. 1
Item No. 10

IBC Under Sec 9

In the matter of:

M/S KEDARI FOOD FOUNDATION
V/s

.....Petitioner

M/S SRI INDIA POWER ENERGIES
LIMITED

.....Respondent

order delivered on 06/07/2021

Coram:
, Member(T)
Shri Hemant Kumar Sarangi , Member(T)

For Petitioner(s):
NONE

For Respondent(s):

Order

Post the case on 10.08.2021.

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)